



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,28th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3521/2016</a>	FATIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR H I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MR.K H CHOUDHURY	GA, ASSAM MR.A K TALUKDAR(R-8,9,11&12) MR.F K R AHMED(R-8,9,11&12) MR.M SHARMA(R-8,9,11&12)
2	<a href="#">I.A.(CrI.)/1083/2024</a> in <a href="#">CRL.A(J)/9911/2024</a>	MACHI CHARAN HERE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/9911/2024</a> (Filing Number)	MACHI CHARAN HERE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN	
3	<a href="#">WP(C)/1186/2024</a>	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
4	<a href="#">WP(C)/3711/2024</a>	PARTHA PRATIM GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, SEC. EDU.
5	<a href="#">CRL.A(J)/16/2025</a>	AMAR TANTI @ DANGDANG <b>Versus</b> THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025

10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. N ALAM	26-03-2025	To	04-04-2025
16)	MR J DAS	25-03-2025	To	31-03-2025
17)	MR H Dey	26-03-2025	To	11-04-2025
18)	MR H DEY	26-03-2025	To	11-04-2025
19)	MR B PRASAD	27-03-2025	To	28-03-2025
20)	MR D K MISHRA	26-03-2025	To	28-03-2025
21)	MS. M D BORAH	27-03-2025	To	01-04-2025
22)	MR M K KALITA	28-03-2025	To	28-03-2025
23)	MR M AHMED	27-03-2025	To	04-04-2025
24)	MR. R J DAS	27-04-2025	To	28-04-2025
25)	J SHARMA	08-04-2025	To	24-04-2025
26)	MR. I ALAM	28-03-2025	To	28-03-2025
27)	MR. I HUSSAIN	28-03-2025	To	04-04-2025



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/720/2016</a>	MADRASSA HIFZUL QURAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M R KHANDAKAR MR. A RAHMAN	GA, ASSAM SC, SECONDARY EDUCATION
2	<a href="#">WP(C)/856/2016</a>	RABIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	SC, SOCIAL WELFARE
3	<a href="#">WP(C)/2874/2016</a>	SUNIL KR. PATHAK <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN	MR.M K CHOUDHURY(R-8) GA, ASSAM(R 5) MR.A M BARBHUIYA(R-4) MR.D P BORAH(R-6) MR.N BARUAH(R-8) MR.J N ISLAM(R-4) MS.F BEGUM(R-4) MS.S BORO(R-6) MR.P BARUAH(R-8) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-8) MR.B PAUL(R-6) SC, FINANCE(R 9)
4	<a href="#">WP(C)/6120/2017</a>	HEMANTA KUMAR ROY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
5	<a href="#">WP(C)/2928/2022</a>	THE UNION OF INDIA AND ANR <b>Versus</b> ANJU DKHAR AND ANR	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1)

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